THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/3118 /A

Dated Guwahati, / May, 2025.

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

Τo,

The Joint Registrar,

Gauhati High Court, Itanagar Permanent Bench,

Yupia, Arunachal Pradesh.

Sub:-

Restricted holiday.

Ref:-

No. HC (IB)-VIG/01/2025/324-28 Dated the 07th May, 2025.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar has been granted restricted holiday on 09.05.2025, along with station leave permission w.e.f. 11.05.2025 to 12.05.2025. A senior Officer available at the station shall remain in charge of his office during his absence.

Yours faithfully,

Sd/ -

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/3119-3120 /A, dated /5. 5, 2025

Copy to:

1. Shri Yomge Ado, Member Secretary, Arunachal Pradesh State Legal Services Authority,

2. The Project Manager, Gauhati High Court.

15.05,25

JT. REGISTRAR (VIGILANCE)